

System for remunerative prices of food-grains and commercial crops

500. SHRI DEORAO PATIL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

in), whether Government propose to evolve a foolproof system for determining remunerative prices for food grains and commercial crops, like: raw cotton, jute and tobacco; and

(b) if so, (he details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) and (b) Government has already set up the Agricultural Prices Commission to provide advice on price policy of agricultural commodities with a view to evolving a balanced and integrated price structure in the perspective of the overall needs of the economy and with the regard to the interests of the producer and the consumer. While recommending the price policy, the Commission is enjoined to keep in view, *inter alia*, the need to provide incentive to the producer for adopting improved technology and for maximising production.

Rural water supply programme

501. SHRI SAWAISINGH SISODIA : SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI MAHENDRA BAHADUR SINGH :

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the steps taken by Government to accelerate the rural water supply programme during the year 1975; and

(b) the results achieved therefrom ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT): (a) Rural Water Supply Programme is included in the 'Minimum Needs Programme' of the Fifth Five Year Plan. The Programme is in the State Sector of the Plan and a total provision of Rs. 564 crores has been earmarked for this purpose in the Fifth Plan. The plan outlay for 1975-76 is Rs. 46 crores.

ib) Result in terms of progress made in providing protected water supply to villages during 1975-76 in various States will be known after the close of the financial year.

गंगा नदी पर तटबन्ध का निर्माण

502. श्री प्रकाशवीर शास्त्री : क्या कृषि और सिंचाई मन्त्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में मुरादाबाद जिले की हसनपुर तहसील में गंगा नदी पर तटबन्ध बनाने की स्वीकृत योजना पर अब तक क्या कार्यवाही की गयी है ;

(ख) क्या सरकार ने चालू योजना में इस योजना को कोई प्राथमिकता दी है ; यदि हां, तो उस पर कितना व्यय होने की सम्भावना है ;

(ग) क्या यह कार्य कुछ चरणों में सम्पन्न होगा अथवा सभी निर्माण कार्यों को एक साथ शुरू किया जायेगा ; और

(घ) इस योजना को स्वीकृति हुए कितना समय व्यतीत हो चुका है और अब तक उसके प्रारम्भ न होने में क्या कारण बाधक रहे ?

v[Construction of embankment on the river Ganga

502. SHRI PRAKASH VEER SHASTRI : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) the action taken so far on the approved scheme for the construction of an embankment on the river Ganga in Tebsil Hasanpur in District Moradabad, U.P.;

(b) whether Government have given any priority to this scheme during the current Plan, if so. the amount of expenditure likely to be incurred thereon;

(c) whether this work will be completed in different stages or all the works of construction will be taken up simultaneously; and

+ [] English translation.